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- (b) Does not arise.
- (c) No, Sir.

[English]

Employment and Training of Visually Handicapped

5836. SHRI BIJOY HANDIQUE: Will the Minister of WELFARE be pleased to state:

- (a) whether the Government are contemplating to consider new vistas of training and employment for the visually handicapped;
 - (b) if so, the details thereof;
- (c) whether the new avenues for jobs using the right technology have been created; and
 - (d) if so, the details thereof?

The MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (d) With the introduction of new technology, new avenues of employment open up for all employable persons including the visually handicapped. At present no specific scheme is under consideration of the Government for introduction of new technology with a view to enhancing employability of visually handicapped persons.

[Translation]

Oswal Urea Factory

5837. SHRI RAMMURTI SINGH VERMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government had acquired 950 acres of land from the poor farmers of Pipraula, Shahjahanpur for setting up Oswal Urea Factory;
- (b) if so, the details of the compensation paid to each family and the number of persons provided employment;
- (c) whether the Government are aware that proper compensation has not been paid and jobs not been provided to these poor farmers; and
 - (d) if so, the action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):
(a) to (d) The area of Oswal Chemicals & Fertilizers Limited (OCFL)'s complex at Shahjahanpur is 930.75 acres. Out of this, only 756.64 acres was acquired from farmers through Uttar Pradesh State Industries Development Corporation [UPSIDC]. OCFL had paid Rs. 198.11 lakh as land acquisition charges to UPSIDC. 980 land owners were

affected by the acquisition proceedings. 112 land losers have gone to the court for enhancement of compensation awarded OCFL has provided direct employment to 7 land losers. In addition, indirect employment has also been provided by OCFL to 93 land losers.

[English]

Payment of Cess on Cash Crops

5838. SHRI N.K. PREMCHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are considering to pay the full amount of cess to the States which stands collected through the export of cash crops; and
 - (b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) and (b) There is no proposal under consideration of Department of Agriculture and Cooperation for paying the full amount of cess collected through export of cash crops to the States.

Development of Western Ghats

5839. SHRI S. BANGARAPPA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of funds allotted by the Government for the development of Western Ghats under the Western Ghat Development Programme during the last three years, year-wise;
- (b) whether the funds allotted for the development of Western Ghats are too meagre to take care properly of the Western Ghats;
- (c) if so, whether there is any proposal to increase the funds for the project; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Sea Foods

5840. SHRI NITISH BHARDWAJ: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of sea foods available in our ocean limits: